

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.08.2020 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	D.P. Chaturvedi
3.	Comp. App. (AT) (Ins) No. 542 of 2020	Kuntal Construction Pvt. Ltd. Vs. Bharat Hotels Ltd.	B.P. Singh Dhakray	Purnima Maheshwari
4.	Comp. App. (AT) No. 09 of 2020	Mohindra Chemicals Pvt. Ltd. Vs. Registrar of Companies & Anr. With	Anshuj Dhingra	Rajesh Kumar-R1 Deepak Anand-R2
5.	Comp. App. (AT) No. 10 of 2020	Oriental Iron Casting Ltd. Vs. Registrar of Companies & Anr.	Anshuj Dhingra	Ashutosh Senger

02:00 PM

For Hearing

6.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant-COC
7.	Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
8.	Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar